

पूर्वतः श्रोताओं की प्रार्थना पर प्राचारित होते हैं। इन कार्यक्रमों को बनाने और प्रसारण करने में मुख्यतः इन बातों का ध्यान रखा जाता है कि वे शब्द संगीत को दृष्टि से सुकल्पित और सर्वप्रिय होने चाहिए।

(ब) जो हाँ।

Complaints against Presidents of Cantonment Boards

18. Shri Kanwar Lal Gupta:
Shri R. S. Vidyarthi:

Will the Minister of Defence be pleased to state:

(a) the number of complaints received by his Ministry or the various Army Commands against the Presidents of the Cantonment Boards in India from the elected members of the respective Boards during the last 10 years;

(b) the nature of such complaints; and

(c) Government's reaction thereto?

The Minister of Defence (Shri Swaran Singh): (a) to (c). Complaints received by the Army Commands or the Ministry of Defence from the elected-members of the Cantonment Boards against their Presidents are dealt with on merits. Effort will be made to collect the information to the extent possible, and a statement will be laid on the Table of the House.

Memorial for Indian Patriots in Burma

19. Shri R. S. Vidyarthi:
Shri Ramachandra Ulak:
Shri Dhuleshwar Meena:
Shri Heerji Bhal:
Shri K. Pradhani:

Will the Minister of External Affairs be pleased to state:

(a) whether details of the proposal to erect a memorial to the Indian patriots in Mandalay, Burma have been worked out;

(b) if so, the nature thereof; and

(c) if not, the time likely to be taken to finalise the scheme?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). We are in communication with our Embassy in Rangoon regarding the details concerning the question of putting up plaques in the Memorial Hall in Mandalay Jail. Efforts are being made to finalise the matter without delay.

Proposal regarding reduction in Arms Expenditure of India and Pakistan

20. Shri D. C. Sharma:
Shri Sezhayan:
Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Ranjit Singh:
Shri Hukam Chand
Kachwai:
Shri Shri Gopal Saboo:
Shri B. S. Sharma:
Shri George Fernandes:
Dr. Ram Manohar Lohia:
Shri Surendranath Dwivedy:
Shri Hem Barua:
Shri N. R. Laskar:
Shri S. Supakar:
Shri Iladhar Kotoki:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri Jagannath Rao Joshi:
Shri Ram Singh Aiyarwal:
Shri Swell:
Shri Manibhai J. Patel:
Shri R. Barua:
Shri C. C. Desai:
Shri D. N. Patodia:

Will the Minister of External Affairs be pleased to state:

(a) whether Pakistan has rejected India's proposal made sometime ago for talks on reduction in arms expenditure in both countries;

(b) if so, the reasons therefor; and

(c) whether a copy of the correspondence between the two countries on the subject will be laid on the Table of the House?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) Pakistan has rejected our proposal on the plea that the question of arms limitation can be realistically tackled only if a simultaneous effort

is made to negotiate what Pakistan describes a settlement of the Jammu and Kashmir dispute. Pakistan in its reply has relegated the question of arms reduction to a subsidiary position and does not seem as anxious as the Government of India to see a reduction of the mounting burden of armaments. The Government of India have expressed the view that such reduction in arms will be good in itself and found to have a wholesome effect on the economy of both countries and create a better atmosphere all round.

(c) A copy of the correspondence between the two countries on the subject is laid on the Table of the House. [Placed in Library. See No. LT-334/67].

Visas given to Pak. Nationals for Visiting India

21. Shri C. C. Desai: Will the Minister of External Affairs be pleased to state:

(a) The number of cases in which visas were given by the Indian High Commissioner to Pakistani nationals for visiting India since the 1st January, 1966;

(b) the number of cases in which the Pakistani authorities gave visas to Indian nationals visiting Pakistan;

(c) if the two numbers are very disparate, the action Government propose to take to ensure uniformity in the practice relating to granting of visas; and

(d) whether Government are aware that while Pakistani nationals get visas fairly easily for visit to India. Pakistani authorities do not extend the same facility to Indian nationals even on humanitarian grounds with the consequential discontent on the part of the Indian public including Muslims, Parsees and Christians?

The Minister of External Affairs (Shri M. C. Chagla): (a) The statistics of visas issued by the Indian Missions in Pakistan to Pakistani

nationals since 1st January, 1966 are being collected and will be placed on the Table of the House as soon as available.

(b) and (c). The Pakistani authorities do not intimate their figures to us.

(d) Yes, Sir. Whenever cases involving hardship to Indian nationals in securing visas for visiting Pakistan on humanitarian grounds are brought to our notice, they are taken up with the Government of Pakistan.

गजियाबाद के निकट हेलीकाप्टर की दुर्घटना

22. श्री हुकम चंद कल्लाय :
श्री राम सिंह धायरवाल :

क्या एसा मर्वा यह बताने की कृपा करेंगे कि :

(क) क्या यह मन्व है कि 28 मार्च, 1967 को गजियाबाद रेनवे स्टेशन के निकट भारतीय वायुसेना का एक हेलीकाप्टर विमान दुर्घटनाग्रस्त हो गया था ;

(ख) यदि हां, तो इसके क्या कारण थे ; और

(ग) इस दुर्घटना में जान और माल की कितनी हानि हुई ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) :

(क) जी हां।

(ख) दुर्घटना टेलरोटर के एक संघटक की मेटल फटींग कारण तकनीकी खराबी के कारण हुई।

(ग) न तो कोई जनहानि हुई और न किसी धर्शनिक सम्पत्ति को नुकसान ही। दुर्घटना के कारण विमान की क्षति कम्बो क्षति का अनुमान लगाना जा रहा है।